

on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 9837/16/18]

III. A copy each (in English and Hindi) of the following papers, under Section 5(E) of the Dock Workers (Regulation of Employment) Act, 1948:—

- (i) (a) Annual Administration Report and Accounts of the Calcutta Dock Labour Board (CDLB), Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 9844/16/18]

(ii) A copy each (in English and Hindi) of the following papers:—

- (a) Fifty-second Annual Report and Accounts of the Seamen's Provident Fund Organisation (SPFO), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Organisation.

[Placed in Library. See No. L.T. 10036/16/18]

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON EXTERNAL AFFAIRS**

SHRI KUMAR KETKAR (Maharashtra): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-second Report* of the Committee on External Affairs (2017-18) on the subject 'Sino-India Relations including Doklam, border situation and cooperation in international organizations'.

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON AGRICULTURE**

श्री हरनाथ सिंह यादव (उत्तर प्रदेश): महोदय, मैं निम्नलिखित प्रतिवेदनों पर सरकार द्वारा आगे की गई कार्रवाई को दर्शाने वाले विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

* The Report was presented to Hon'ble Chairman, Rajya Sabha on 1st September, 2018 and Hon'ble Speaker, Lok Sabha on 4th September, 2018 when the House was not in session and the Speaker had permitted printing, publication and circulation of the Report under Rule 280.